

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1394 of 2019

IN THE MATTER OF:

Deep Polymers Ltd.

...Appellant

Versus

Bonus Plastics Pvt. Ltd. & Ors.

...Respondents

Present:

**For Appellant : Ms. Ekta Mehta and Ms. Shreyans Singhvi,
Advocates**

**For Respondent : Mr. Sumesh Dhawan and Ms. Apoorva Chowdhury,
Advocates for R-2
Mr. Abhishek Anand and Ms. Honey Satpal,
Advocates for RP**

ORDER

04.02.2020 List the Appeal 'for admission (after Notice)' on **3rd March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

pks/md